

(c) The work relating to rehabilitation of 1947 Displaced Persons and uprooted persons from Chhamb during 1965 and 1971 Indo-Pak Conflicts has almost been completed excepting a few Chhamb families of 1971 Conflict who are still to be allotted agricultural land/house-hold plots. The J and K Government have promised to make available the required agricultural land/house-hold plots by the end of December, 1980. However, certain representations received from time to time from individual Displaced Persons regarding non-payment of rehabilitation grants/loans are disposed of after due verification in the normal course. The Rajya Sabha Committee on Petitions studied the problems of 1947 POK displaced persons after visiting the rehabilitation sites in Jammu region and submitted their report to the Parliament in June, 1980. The recommendations made by the Committee on Petitions are under consideration of the Government.

Proposal for setting up of Caprolactum Project and Aromatic Complex in Kerala

229. SHRI A. NEELALOHITHA-DASAN:

SHRI K. A. RAJAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of India are aware of the proposal regarding the establishment of the Caprolactum project and Aromatic Complex in Kerala;

(b) if so, the details of the proposal;

(c) what action has been taken by Government of India on the proposal; and

(d) when the Government of India propose to start those projects in Kerala?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) (a): Yes, Sir.

(b) The Kerala State Industrial Development Corporation have proposed the setting up of an Aromatics Complex to manufacture:

	tonnes/annum
Benzene	71,000
Ortho-Xylene	5,000
Para-Xylene	39,500

The setting up of a Caprolactum unit has been proposed as diversification of the activities of Fertilizers and Chemicals Travancore Ltd.

(c) and (d). Government have set up a Site Selection Committee for selecting suitable location for setting up plants for the production of Aromatics. The Committee is expected to submit its Report shortly.

The Feasibility Report for Caprolactum project is being examined.

नहरों का पानी पम्प से निकालने के लिये बिजली की पूर्ति

230. श्री बेशवराव गणधे :
वया ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) वया नदी जल का लिफ्ट पम्पों द्वारा दूरतम उपयोग सुनिश्चित करने के लिये सरकार चौबीसों घंटे बिजली की पूर्ति करने के प्रश्न पर विचार कर रही है ; और

(ख) यदि नहीं, तो तत्संबंधी व्यौरा क्या है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) और (ख) : ग्रामीण क्षेत्रों में पम्पों के लिये बिजली सप्लाई को पहले ही प्राथमिकता दी जा रही है । तथापि बिजुत की कमी वाले कुछ

राज्यों में लिफ्ट पम्प समेत कृषि पम्पों को चौबीसों घंटे बिजली की सप्लाई देना संभव नहीं होगा। विद्युत की कमी वाले अधिकतर राज्यों में ग्रामीण भागों को समूहों में बारी-बारी से बिजली की सप्लाई दी जाती है तथा ग्रामीण भागों के एक समूह को एक समय ही सप्लाई मिलती है। समूहों की बारी हर सप्ताह या हर 10 दिनों में बदली जाती है। उतलब्ध विद्युत का युक्तिसंगत और समान रूप से वितरण सुनिश्चित करने के लिये, समूहों में यह विभाजन किया जाता है। पम्प भागों को प्रतिदिन कम से कम 6-10 घंटे विद्युत सप्लाई सुनिश्चित करने के लिये भरसक प्रयास किये जाते हैं।

Production of Fertilizers at Gorakhpur and Sindri Units

231. SHRI R. P. YADAV: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the steps taken by the Government to stabilise the production of fertilizers at Gorakhpur and Sindri Units; and

(b) the expected loss of production during the current year from the above two units?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) (i) GORAKHPUR: The power cuts imposed by the State Government have been removed. Efforts are being made to augment the supply of naphtha to enable

the plant to run at full capacity. Additional equipment like Nitrogen compressor and oxygen compressor are being procured.

(ii) SINDRI: Supply of feed stock to the Sindri Modernisation plant is being augmented. The deficiencies of the Sindri Rationalisation plant are being rectified by revamping one stream of sulphuric acid plant on pyrites operation and conversion of the other stream to molten sulphur.

(b) The expected loss of production during 1980-81 vis-a-vis the installed capacity is 47,800 tonnes of Nitrogen at Gorakhpur 1,78,520 tonnes of Nitrogen and 1,22,400 tonnes of P205 at Sindri.

Proposal to expand the Production Unit of I.O.C. at Haldia

232. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under the consideration of Government to expand or double the production unit of I.O.C. at Haldia, West Bengal;

(b) if so, details thereof; and

(c) if not, the alternative proposals of Government to meet the oil crisis of the North-Eastern region of the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). Indian Oil Corporation Limited has been asked to prepare a Feasibility Report for the expansion of Haldia Refinery making the best use of the existing infrastructure facilities. The report is under preparation. The details will be available only after the feasibility report is received from I.O.C.